

(b) if so, number of Directors of Regional Rural Banks who could be nominated by Unions/Organisations of the employees and Officers during the last one year;

(c) Whether a Sponsor Bank, if requested by a Regional Rural Bank can send such number of officers on deputation to the Regional Rural Bank as might be necessary for the efficient performance not exceeding five years ;

(d) whether Government have received certain suggestions from various Rural Bank Associations/Unions for improving the lot of employees working in Rural Regional Banks ; and

(e) if so, what steps Government have taken to meet their legitimate demands?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA PCOJARY) : (a) Yes Sir.

(b) The Regional Rural Banks Act, 1976 does not provide for appointment of a nominee of Union/Organisation of the employees and officers of the Regional Rural Bank as director on the Board.

(c) Yes Sir.

(d) and (e) The Government and the Reserve Bank of India have been receiving petitions/representations / memoranda etc. regarding different aspects of service conditions of officers and staff of the Regional Rural Banks. These are examined by Government in consultation with the Reserve Bank of India wherever the suggestions/demands have been found reasonable/justified, they have been accepted and suitable guidelines issued to the Regional Rural Banks. This is however, a continuing process.

Setting up of Factories of Cotton and Jute

8300. SHRI BHUBANESWAR BHUYAN ; Will the Minister of COMMERCE be pleased to state ;

(a) whether there is any plan to set up new Industries in Assam with a view to bring this border State at par with other industrially developed States of India ;

(b) if so, the proposed factories and industries and the names of the places, and whether they are under public sector or under both, along-with the availability of raw materials like cotton and Jute and their allied products; and

(c) the expected dates by which each of the proposed factories and industries would be set up and start production of cotton cloths and carpets ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARY SINHA) : (a) to (c) There are plans to expand one NTC mill (Public Sector) in Gauhati. Permission to expand has also been given to a private spinning mill in District Darrang. Letters of Intent have also been given to M/s. Assam Industrial Development Corporation and Assam State Textile Corporation (both State Corporation) for setting up spinning mills in Goalpara Distt. There are also proposals for setting up two Co-operative spinning mills at Sibsagar and Goalpara. Date of installation of 10, 250 Powerloom allotted to the State under the IV plan had been extended upto 31 December, 1984. In addition to this, 2000 looms have been earmarked for installation by Handloom Co-operative Societies in Assam. An Institute of Handloom Development Technology has been set up at Gauhati and training programmes for modernisation in the handloom sector have been initiated. Letter of Intent has been issued to the Assam Industrial Development Corporation (State Corporation) for setting up a jute mill in Darrang District.

Assam is jute producing State, while cotton can be purchased from other parts of the country. Completion of these programmes would depend on the progress achieved by the concerned public sector corporation, private parties involved and the State Government in making financial arrangements with banks and Financial institutions.